

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)


CIRCULAR

No: 100

Dated: 01/01/2019

The officials and officers of the High Court Staff shall adhere to punctuality in attending the office. Any dalliance shall be viewed strictly.

By Order of Hon'ble the Chief Justice.


(Sanjay Dhar)
Registrar General

No: 49877-893/A/SB Dated: 01/01/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of his/her Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Judicial High Court of J&K Jammu/Srinagar
..... for information.
6. CPC e-Courts J&K High Court for uploading the same on the official website.


Registrar General

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